

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:3931
ANSWERED ON:17.12.2014
INTERNET TARIFF
Sathyabama Smt. V.

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether there is a steep hike in the internet usage tariff by the private service providers;
- (b) if so, the details, thereof; and
- (c) the steps taken/proposed to be taken by the Government to regulate the tariff all over the country?

Answer

THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD)

(a) to (c) No, Madam. As per the present tariff framework in the country, the tariff for internet services is under forbearance. The telecom service providers (TSPs) have the flexibility to offer different tariff plans and schemes for Internet with multiple combination of fixed charges. Periods of validity, download/upload speeds and usage charges. Different tariff combinations are being offered by the TSPs depending on the market conditions and other commercial conditions. Thus, the Internet tariffs differ from tariff plan to tariff plan and for different service areas. There have been both upward and downward revisions in tariff offerings during the last one year,